

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

17. C.A. 224/2023

IN

C.A.(CAA)/50/MB/2023

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Delta Infosolutions Private Limited.

SECTION 230(1) OF COMPANIES ACT, 2013

ORDER

Counsel for the Applicant, Mr. Harsh C Rupardia (CA) is present through
virtual hearing.

C.A. 224/2023

The above application is filed for urgent listing of Company Application
Number CA (CAA)/50/2023.

Heard counsel appearing for the Applicant. Since the nearest possible date is
already given and Members are holding additional charges of other benches,
the above I.A **is rejected**.

List this matter on **19.06.2023**.

Sd/-
MADHU SINHA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)